

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :12/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/34870/2025 ARBA/28/2025	M/S ADIGANGA PROPERTIES PRIVATE LIMITED VS RAMA PRAKASH SENAPATI	SARADA PRASANNA SARANGI VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000070/2024
2	D-BLAPL/27838/2025 BLAPL/9547/2025	MUKESH KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /99 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000132/2025
3	D-BLAPL/27839/2025 BLAPL/9548/2025	SUSHANTA SAHU @ SURU VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL SADAR PS /504 /2023 A.D.J.,ANGUL(Anugul ) CT/0000158/2024
4	D-BLAPL/27842/2025 BLAPL/9549/2025	SAKTI @ SHAKTI RANJAN DASH VS STATE OF ODISHA	DHANANJAYA MUND VS	TUMUDIBANDHA /101 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000161/2025
5	D-BLAPL/27515/2025 BLAPL/9550/2025	NABA @ PADMANABHA CHAND VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /110 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000492/2025
6	D-BLAPL/27870/2025 BLAPL/9551/2025	RAJA @ NANDAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /662 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000007/2025
7	D-BLAPL/27659/2025 BLAPL/9552/2025	SUSHIL NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BINIKA /83 /2025 SPECIAL JUDGE (POCSO), SONEPUR(Sonepur ) Spl/0000013/2025
8	D-BLAPL/27874/2025 BLAPL/9553/2025	BIKRAM KIRSANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /119 /2024 SPECIAL JUDGE,KORAPUT(Koraput ) TR/0000096/2024
9	D-BLAPL/27877/2025 BLAPL/9554/2025	INDRA PALASI VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	MUDULIPODA /115 /2024 A.D.J.,MALKANGIRI(Malkangiri ) Spl/0000077/2024
10	D-BLAPL/27491/2025 BLAPL/9555/2025	AKASH BAG VS STATE OF ODISHA	MOHAN BAG VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada ) GR/0001174/2024
11	D-BLAPL/27881/2025 BLAPL/9556/2025	ALOK NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /52 /2025 SPECIAL JUDGE (POCSO), NAYAGARH(Nayagarh ) TR/0000103/2025

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12	D-BLAPL/27668/2025 BLAPL/9557/2025	RANJAN MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /247 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000293/2025
13	D-BLAPL/27670/2025 BLAPL/9558/2025	SANJAY KUMAR SAHOO VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KEONJHAR SADAR /315 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000017/2025
14	D-BLAPL/27736/2025 BLAPL/9559/2025	CHIRANJIBI JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	//0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000001/2025
15	D-BLAPL/27885/2025 BLAPL/9560/2025	SRIDHAR @ SREEDHAR MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /183 /2025 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000376/2025
16	D-BLAPL/27737/2025 BLAPL/9561/2025	MAHESWAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000087/2025
17	D-BLAPL/27891/2025 BLAPL/9562/2025	TUKUNA BHOI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /88 /2021 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000062/2021
18	D-BLAPL/27739/2025 BLAPL/9563/2025	PRATAP KHEMUNDU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /255 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000144/2024
19	D-BLAPL/27741/2025 BLAPL/9564/2025	MAHENDRA KUMAR YADAV VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000008/2025
20	D-BLAPL/27893/2025 BLAPL/9565/2025	ANUP KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /227 /2025 S.D.J.M.,BARGARH(Bargarh ) CT/0000576/2025
21	D-BLAPL/27744/2025 BLAPL/9566/2025	KHIRASINDHU BINDHANI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT TOWN /153 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000552/2025
22	D-BLAPL/27781/2025 BLAPL/9567/2025	PITABASA KAMIL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /215 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000221/2025
23	D-BLAPL/27800/2025	RAMA MADKAMI	PRASANTA KUMAR NANDA	ORKEL /191 /2025

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	BLAPL/9568/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000093/2025
24	D-BLAPL/27825/2025 BLAPL/9569/2025	PUCHU @ SOURAV DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR SADAR /62 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000003/2025
25	D-BLAPL/27830/2025 BLAPL/9570/2025	NIKHIL SINDHRIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /356 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000041/2025
26	D-BLAPL/28011/2025 BLAPL/9571/2025	RANJAN SATHUA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	PURUNAKATAK /140 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000111/2025
27	D-BLAPL/27832/2025 BLAPL/9572/2025	MADHUSMITA PATTNAIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	DIGAPAHANDI /174 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000222/2025
28	D-BLAPL/28013/2025 BLAPL/9573/2025	S. DHANJAYA @ S. DHANANJAY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /228 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000681/2025
29	D-BLAPL/28106/2025 BLAPL/9574/2025	KUSAL RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /122 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000132/2025
30	D-BLAPL/28323/2025 BLAPL/9575/2025	MANOJ KURMI VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /84 /2025 SPECIAL JUDGE, KANTABANJI(Balangir Spl/0000008/2025
31	D-BLAPL/28109/2025 BLAPL/9576/2025	BIKASH RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /109 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000186/2025
32	D-BLAPL/27921/2025 BLAPL/9577/2025	SITARAM MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	PURI TOWN /95 /2025 S.D.J.M.,PURI(Puri) GR/0000251/2025
33	D-BLAPL/26275/2025 BLAPL/9578/2025	ABDULLA TP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /238 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000136/2025
34	D-BLAPL/26277/2025 BLAPL/9579/2025	SUBAIR PS VS	AMULYA RATNA PANDA VS	BALLIGUDA /238 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama

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35	D-BLAPL/26716/2025 BLAPL/9580/2025	STATE OF ODISHA NARINGIDEI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	Spl/0000136/2025 KASHIPUR /128 /2025 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000328/2025
36	D-BLAPL/27927/2025 BLAPL/9581/2025	BAYAJ @ BOYOJA MAHURIYA VS STATE OF ODISHA	SURYAKANTA DASH VS	B.SINGHPUR /14 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000044/2025
37	D-BLAPL/27199/2025 BLAPL/9582/2025	BAPUN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /304 /2023 ADDL.SPECIAL JUDGE,TALCHER(Anug) Spl/0000013/2023
38	D-BLAPL/27203/2025 BLAPL/9583/2025	SUNITA NATHA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	/ /0 SPECIAL JUDGE,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000011/2025
39	D-BLAPL/27447/2025 BLAPL/9584/2025	PARAMANANDA BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /616 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001214/2025
40	D-BLAPL/27597/2025 BLAPL/9585/2025	ANSUMAN ABHIJIT SAHOO @ RAJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /17 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000019/2025
41	D-BLAPL/27654/2025 BLAPL/9586/2025	PREM @ SONA BEG @ BECK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGAON /89 /2015 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000010/2024
42	D-BLAPL/22517/2025 BLAPL/9587/2025	BADAL @ ARABINDA SWAIN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	JAGATPUR /271 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000097/2023
43	D-BLAPL/27451/2025 BLAPL/9588/2025	AMARDEEP GHADDEI @ PANDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /238 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000882/2025
44	D-BLAPL/26571/2025 BLAPL/9589/2025	SIBA SWAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KABISURYANAGAR /291 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000288/2025
45	D-BLAPL/27723/2025 BLAPL/9590/2025	RAJESH KEUT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JONK /164 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000535/2025

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46	D-BLAPL/27895/2025 BLAPL/9591/2025	CHITRASEN KETAKI @ DUKHALAU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEGAON /151 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000397/2025
47	D-BLAPL/27287/2025 BLAPL/9592/2025	SAROJ BARIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	GONDIA /33 /2025 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe CT/0000087/2025
48	D-BLAPL/27566/2025 BLAPL/9593/2025	SUKADEV HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /129 /2019 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000103/2019
49	D-BLAPL/27340/2025 BLAPL/9594/2025	RAJ KISHORE CHATTAR @ KANDRA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	CHAMPUA /154 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000058/2025
50	D-BLAPL/27917/2025 BLAPL/9595/2025	TULASI @ TOPHAN @ PILABABU HANS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KOMNA PS /1 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000001/2024
51	D-BLAPL/27677/2025 BLAPL/9596/2025	SANATAN MUDULI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	RANPUR /187 /2025 J.M.F.C.,RANPUR(Nayagarh ) GR/0000285/2025
52	D-BLAPL/27708/2025 BLAPL/9597/2025	HASNI ALI VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000638/2024
53	D-BLAPL/27691/2025 BLAPL/9598/2025	ANUSAYA NAYAK @ SUMITRA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANİKA /288 /2024 J.M.F.C.,AUL(Kendrapara ) GR/0000688/2024
54	D-BLAPL/27817/2025 BLAPL/9599/2025	PİTABAS BEHERA VS STATE OF ODISHA	JYOTİRMAYA SAHOO VS	RAMBHA (KHALLİKOTE) /614 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001734/2025
55	D-BLAPL/27996/2025 BLAPL/9600/2025	KASHİSH CHOUĐHARY VS STATE OF ODISHA	DİBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000034/2025
56	D-BLAPL/27613/2025 BLAPL/9601/2025	TAPAN KUMAR GOUDA VS STATE OF ODISHA	UMA CHARAN MİSHRA VS	SHERAGADA /318 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000358/2025
57	D-BLAPL/28008/2025	SUBASH KELA @ PRADHAN	LOKANATH NAIK	CHOUĐWAR /588 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9602/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000205/2025
58	D-BLAPL/28190/2025 BLAPL/9603/2025	AMIT PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	INFOVALLY UPD BHUBANESWAR /166 J.M.F.C.,JATNI(Khordha ) GR/0000481/2025
59	D-BLAPL/27058/2025 BLAPL/9604/2025	KARTIKA KHOSLA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	NANDAPUR /6 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000053/2025
60	D-BLAPL/27821/2025 BLAPL/9605/2025	RANJAN MAHURI VS STATE OF ODISHA	KULDEEP MOHANTY VS	RASGOBINDPUR /257 /2025 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000248/2025
61	D-BLAPL/27606/2025 BLAPL/9606/2025	SARTHAK RANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000017/2025
62	D-BLAPL/28169/2025 BLAPL/9607/2025	PRATAP KUMAR NAYAK @ MAJHI @ NASEEB VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /37 /2011 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000069/2025
63	D-BLAPL/27612/2025 BLAPL/9608/2025	SURYA NARAYAN @ SURYA PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /295 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000438/2025
64	D-BLAPL/27797/2025 BLAPL/9609/2025	RANJIT KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /209 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000975/2025
65	D-BLAPL/28315/2025 BLAPL/9610/2025	ALEKHA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GHANTAPADA /87 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000133/2025
66	D-BLAPL/27908/2025 BLAPL/9611/2025	SOURAV KUMAR TUDU VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000181/2025
67	D-BLAPL/27923/2025 BLAPL/9612/2025	SANKAR @ SANKARSAN DEBATA VS STATE OF ODISHA	DEBI PRASAD DASH VS	BENTKAR (42 MOUZA) UPD CUTTACK 1ST A.D.J., CUTTACK(Cuttack) ST/0000244/2023
68	D-CMAPL/36613/2025 CMAPL/278/2025	TRILOCHAN PALEI VS	MITHUN DAS VS	/ / ( )

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69	D-CMP/34232/2025 CMP/1459/2025	STATE OF ODISHA TIKESWAR SAHU VS MOHAMMAD BABIL	MANASH RANJAN NAYAK VS	// // CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000156/2018
70	D-CMP/32552/2025 CMP/1460/2025	MAHALAXMI PANDA VS SHANTILATA TRIPATHY	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar ) CS/0000058/2021
71	D-CMP/34239/2025 CMP/1461/2025	TIKESWAR SAHU VS SUSIL KUMAR DEHERI	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000159/2018
72	D-CMP/34022/2025 CMP/1462/2025	UPENDRANATH SAMANTASINGHAR VS RANI NARAYAN PATTASANI	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) CS/0000376/2011
73	D-CMP/34240/2025 CMP/1463/2025	TIKESWAR SAHU VS DHANU DALA BEHERA	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000272/2018
74	D-CMP/34243/2025 CMP/1464/2025	TIKESWAR SAHU VS KISHORI NAYAK	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000174/2018
75	D-CMP/35905/2025 CMP/1465/2025	BANK OF INDIA, KHURDA VS RANJITA SWAIN	SIBADUTTA RAMPRASAD MISHRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0001506/2021
76	D-CMP/35447/2025 CMP/1466/2025	KIRANABALA BEHERA VS JOGENDRA BEHERA	SIBADUTTA RAMAPRASAD MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) CS/0000031/2020
77	D-CMP/36111/2025 CMP/1467/2025	SAMARESH NAYAK VS DANIEL DAS	PRATAP CHANDRA CHHINCHANI VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasanagar ) CS/0000305/2005
78	D-CMP/35944/2025 CMP/1468/2025	PARIKHITA MEHER VS STHANA RUDRA MEHER	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir ) CS/0000141/2023
79	D-CMP/36227/2025 CMP/1469/2025	PURNA CHANDRA BARIK VS UMAKANTA JOTI	DWARIKA PRASAD MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Balasanagar ) EC/0000079/2015

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80	D-CMP/36587/2025 CMP/1470/2025	SAYED ALI ZUL FUQHAR @ ZULFUKER VS SK. JAHED HUSSAIN	SAMVIT MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000053/2024
81	D-CMP/34181/2025 CMP/1471/2025	BALI KUMBHAR VS AGAM KUMBHAR	TUSAR KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) CVREV/0000005/2025
82	D-CMP/36343/2025 CMP/1472/2025	SALILA SAHOO VS KALPANA DASH	RAGHUNATH DASMOHAPATRA VS	// CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000062/2025
83	D-CMP/35012/2025 CMP/1473/2025	GYASUDDIN KHAN VS KAHKASHAN KHAN	SANTOSH KUMAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CMA/0000149/2019
84	D-CONTC/35435/2025 CONTC/4258/2025	PRADEEP KUMAR SAHU VS SAROJ HATI,SECY.,SIKSHA VIKASH SAMITI,ODISHA	ADV. VS	// () //
85	D-CONTC/35482/2025 CONTC/4259/2025	RUKMINI NAIK VS ARUN KUMAR BISWAL,OFS	ACHYUTANANDA PATTANAİK VS	// () //
86	D-CONTC/35487/2025 CONTC/4260/2025	NRUSINGHA CHARAN PRADHAN VS SATYABRATA SAHU,IAS	ADYASIDHI MISHRA VS	// () //
87	D-CONTC/35387/2025 CONTC/4261/2025	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA VS SANJEEB KUMAR MISHRA,IAS	M/S Pradipta Kishore Bhuyan VS	// () //
88	D-CONTC/35534/2025 CONTC/4262/2025	UPENDRANATH DAS VS SURYAVANSHI MAYURVIKAS,COLLECTOR,BALASORE	ADV. VS	// () //
89	D-CONTC/35389/2025 CONTC/4263/2025	RAKESH KUMAR BEHERA VS GURU CHARAN MALLICK,DIST. WELFARE OFFICER,BARIPADA,MAYURBHANJ	ADV. VS	// () //
90	D-CONTC/35508/2025 CONTC/4264/2025	SOUBHAGINI RATH VS NARAYAN CHANDRA MANTRY,B.E.O,KENDRAPARA	ADV. VS	// () //
91	D-CONTC/35531/2025	HEMANTA KUMAR ROUT	ADV.	//

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	CONTC/4265/2025	VS PABITRA MOHAN BARIK,OES I	VS	0 //
92	D-CONTC/35777/2025 CONTC/4266/2025	BAIKUNTHA SENAPATI VS ASWATHY S.,IAS	ADV. VS	// 0 //
93	D-CONTC/36181/2025 CONTC/4267/2025	PRATAP KUMAR SA VS ASWATHY S, IAS	ADV VS	// 0 //
94	D-CONTC/36231/2025 CONTC/4268/2025	RABINARAYAN DAS VS SURENDRA KUMAR,IAS	BISWABIHARI MOHANTY VS	// 0 //
95	D-CONTC/36262/2025 CONTC/4269/2025	HARI NARAYAN DUTTA VS ASWATHY S.,IAS	ADV. VS	// 0 //
96	D-CONTC/36264/2025 CONTC/4270/2025	SARAT KUMAR NAYAK VS ASWATHY. S.,IAS	ADV. VS	// 0 //
97	D-CONTC/36265/2025 CONTC/4271/2025	GAJENDRA NATH BARIK VS ASWATHY S.,IAS	ADV. VS	// 0 //
98	D-CONTC/36325/2025 CONTC/4272/2025	SUBODH KUMAR SARANGI VS MONISHA BANERJEE,IAS	SOURAV DAS VS	// 0 //
99	D-CONTC/36585/2025 CONTC/4273/2025	SURENDRA KAIBARTA VS ASWATHY S.,IAS	ADV. VS	// 0 //
100	D-CONTC/34184/2025 CONTC/4274/2025	HARIHAR PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
101	D-CONTC/35256/2025 CONTC/4275/2025	SUNITA SAHU VS HEMANTA KUMAR JENA,DY. DIRECTOR OF AGRICULTURE,SAMBALPUR	ADV. VS	// 0 //
102	D-CONTC/35969/2025 CONTC/4276/2025	PRABHAT KUMAR MOHANTY VS	ADV VS	// 0

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103	D-CONTC/35542/2025 CONTC/4277/2025	DR. POMA TUDU, DIRECTOR ST CUM ADDL. SECY. , ST AND SC DEVELOPMENT DEPT., ODISHA KISHORE CHANDRA DALACHHATRA VS MANSI NIMBHAL,IAS	ADV. VS	// // 0 //
104	D-CONTC/35549/2025 CONTC/4278/2025	APASARI PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //
105	D-CONTC/35554/2025 CONTC/4279/2025	UPENDRA PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //
106	D-CONTC/34217/2025 CONTC/4280/2025	SUMITA KUMARI SATAPATHY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
107	D-CONTC/35557/2025 CONTC/4281/2025	SADANANDA MAHAKUDA VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //
108	D-CONTC/35572/2025 CONTC/4282/2025	UPENDRA PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //
109	D-CONTC/35109/2025 CONTC/4283/2025	HALADHAR SAHU VS JYOTI RANJAN MISHRA,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
110	D-CONTC/35272/2025 CONTC/4284/2025	BIRABHADRA SINGH VS SATYABRATA SAHU,IAS	MADHUMITA PANDA VS	// 0 //
111	D-CONTC/35545/2025 CONTC/4285/2025	GHASIRAM PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //
112	D-CONTC/35547/2025 CONTC/4286/2025	RAMATRI MALLICK VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //
113	D-CONTC/35564/2025 CONTC/4287/2025	GANESWAR MALLICK VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //

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114	D-CONTC/35568/2025 CONTC/4288/2025	SURENDRA PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// () //
115	D-CRLA/27728/2025 CRLA/1064/2025	KUSHAL CHATTERJEE VS STATE OF ODISHA(VIG.)	SIDDHANT SARANGI VS	BHUBANESWAR VIGILANCE /4 /2010 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000028/2010
116	D-CRLMC/27513/2025 CRLMC/3672/2025	NILAKANTHA NAIK @ BIKILI @ VICKY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	SAHID NAGAR P.S. /89 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000201/2025
117	D-CRLMC/27547/2025 CRLMC/3673/2025	VICKY JENA @ TEJESWAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /345 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000676/2024
118	D-CRLMC/27620/2025 CRLMC/3674/2025	SRICHANDAN KAR VS JYOTIRMAYEE MISHRA	PURNA CHANDRA DAS VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) DV M.C./0000103/2025
119	D-CRLMC/27686/2025 CRLMC/3675/2025	NIRANJAN MUNI VS SANJAY KUMAR PRADHAN	DHARMENDRA SETHY VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) ICC/0000025/2024
120	D-CRLMC/27795/2025 CRLMC/3676/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	PIRAHAT P.S /193 /2022 S.D.J.M.,BHADRAK(Bhadrak ) GR/0003031/2022
121	D-CRLMC/27824/2025 CRLMC/3677/2025	SUBHASIS SAHOO VS STATE OF ODISHA	PRIYANKA MOHAPATRA VS	MAHILA P.S.(BBSR) /206 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001297/2025
122	D-CRLMC/28049/2025 CRLMC/3678/2025	MUKESH MAHALING VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	//0 S.D.J.M.,PADAMPUR(Bargarh ) ICC/0000007/2025
123	D-CRLMC/27940/2025 CRLMC/3679/2025	KANIKA SONI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MAHILA P.S.(BBSR) /9 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000053/2025
124	D-CRLMC/28025/2025 CRLMC/3680/2025	DEEPAK PRADHAN @ TIMA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000012/2020
125	D-CRLMC/28247/2025	ABHISEK JENA @ ABHISHEK JENA	BINAYA BHUSAN ROURAY	KUMBHARAPARA /87 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3681/2025	VS STATE OF ODISHA	VS	S.D.J.M.,PURI(Puri) GR/0000219/2025
126	D-CRLMC/27580/2025 CRLMC/3682/2025	UTSABA KHAMARI@UTSHABA KHAMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /18 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000139/2025
127	D-CRLMC/20173/2025 CRLMC/3683/2025	DUSASINI PHARUA VS STATE OF ODISHA	MONIKA SAMAL VS	THELKOLOI PS /174 /2025 ( ) //
128	D-CRLMC/25483/2025 CRLMC/3684/2025	ABHIRAM BARIK VS STATE OF ODISHA	SASHI BHUSAN PANDA (A) VS	TIHIDI /280 /2021 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000132/2025
129	D-CRLMC/27608/2025 CRLMC/3685/2025	DANDA KUMBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /199 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000112/2024
130	D-CRLMC/26239/2025 CRLMC/3686/2025	ABHISEK MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /145 /2010 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) GR/0000565/2010
131	D-CRLMC/26893/2025 CRLMC/3687/2025	PUNIA @ PURNA CHANDRA BARIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHANDANPUR /86 /2022 S.D.J.M.,PURI(Puri) GR/0000192/2022
132	D-CRLMC/27982/2025 CRLMC/3688/2025	SANKER@SANKAR BAGARTI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /163 /2020 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000048/2020
133	D-CRLMC/27300/2025 CRLMC/3689/2025	PARBATI SILA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	TALABANIA /155 /2020 S.D.J.M.,PURI(Puri) CRMC/0000040/2024
134	D-CRLMC/28185/2025 CRLMC/3690/2025	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SIDDHANT SARANGI VS	KHARIAR /154 /2025 J.M.F.C.,KHARIAR(Nuapada ) CT/0000153/2025
135	D-CRLMC/28186/2025 CRLMC/3691/2025	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SIDDHANT SARANGI VS	SINAPALI /131 /2025 J.M.F.C.,SINAPALI(Nuapada ) CT/0000131/2025
136	D-CRLMC/28345/2025 CRLMC/3692/2025	LAXMINARAYAN DEEPAK RANJAN DAS VS	ARUN KUMAR BEHERA VS	SIMULIA /286 /2017 J.M.F.C.,SORO(Baleshwar)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/28388/2025 CRLMC/3693/2025	STATE OF ODISHA TRINATH@TRILOCHAN NAIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CT/0001075/2017 ENERGY PS (CUTTACK) /38 /2019 1ST A.D.J., CUTTACK(Cuttack) Spl/0000045/2019
138	D-CRLMP/27836/2025 CRLMP/1180/2025	ALOK LENKA @ ALOK KUMAR LENKA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	NIALI /90 /2024 ( //
139	D-CRLMP/27694/2025 CRLMP/1181/2025	STATE OF ODISHA AYUSMAN SWAIN VS TEJOSWINI PATRA	MANAS KUMAR CHAND VS	// //0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000303/2024
140	D-CRLMP/26424/2025 CRLMP/1182/2025	SHUVENDU KUMAR PATRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	MANCHESWAR P.S. /234 /2025 ( //
141	D-CRLMP/27956/2025 CRLMP/1183/2025	HATA KISHORE GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ( //
142	D-CRLMP/27968/2025 CRLMP/1184/2025	BINIT KUMAR SINGH VS STATE OF ODISHA	AMLAN MOHANTY VS	//0 ( //
143	D-CRLMP/27979/2025 CRLMP/1185/2025	SRIHARI BADATYA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ( //
144	D-CRLMP/26882/2025 CRLMP/1186/2025	SWADHIN BHARAT MALLICK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /591 /2025 ( //
145	D-CRLMP/26660/2025 CRLMP/1187/2025	KRUPASINDHU GAHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	TALCHER TOWN /616 /2024 ( //
146	D-CRLMP/27954/2025 CRLMP/1188/2025	SUNITA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ( //
147	D-CRLMP/27938/2025 CRLMP/1189/2025	PRIYA RANJAN MALLICK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// ( //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/27100/2025 CRLMP/1190/2025	ANIRUDHA PATRA VS SOUMYA DAS	BISWARANJAN DALAI VS	// () //
149	D-CRLREV/25898/2025 CRLREV/646/2025	DR. TAPAN KUMAR SATAPATHY VS STATE OF ODISHA	ANIRUDHA DAS VS	MANGALA BAG /163 /2019 J.M.F.C,CUTTACK(Cuttack) ICC/000021/2024
150	D-CRLREV/25993/2025 CRLREV/647/2025	RUPASHREE DASH@ROOPASHREE DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	//0 J.M.F.C.,PIPLI(Puri) ICC/0000109/2023
151	D-CRLREV/27014/2025 CRLREV/648/2025	BIRENDRA KUMAR NANDA VS SURESH CHANDRA NAYAK	BISWAJIT MOHAPATRA VS	//0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000105/2016
152	D-CRLREV/27052/2025 CRLREV/649/2025	TAMMINENI ABHISHEK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	PARLAKHEMUNDI /304 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/000020/2025
153	D-CRLREV/27419/2025 CRLREV/650/2025	SANDHYA RANI PARIDA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	BADAMBADI /281 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000604/2023
154	D-CRLREV/27546/2025 CRLREV/651/2025	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA(VIG.)	SOUMIK SPANDAN TRIPATHY VS	BALASORE VIGILANCE /35 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000035/2009
155	D-CRLREV/27680/2025 CRLREV/652/2025	GAGAN BIHARI BISWAL VS SANDHYARANI BISWAL	AMIT PRASAD BOSE VS	//0 JUDGE, FAMILY COURT, DHENKANAL Crp/0000063/2024
156	D-CRLREV/27692/2025 CRLREV/653/2025	NAYANI SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 SPECIAL JUDGE,JAJPUR(Jajapur ) CRMC/0000004/2025
157	D-CRLREV/27829/2025 CRLREV/654/2025	BIBHISAN NAG VS HIMANCHAL SAHU	BIRAJA PRASANNA DAS VS	//0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH ICC/0000007/2021
158	D-CRLREV/28164/2025 CRLREV/655/2025	PRASANTA KUMAR SAHU VS TUNEE SAHU	UMA CHARAN MISHRA VS	//0 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CRA/0000021/2024
159	D-CRLREV/26415/2025	OM SAINATH CARRIERS	PRAFULLA KUMAR KAR	//0

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	CRLREV/656/2025	VS ASHISH AGARWAL@SONS HUF	VS	1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000051/2024
160	D-CRLREV/27850/2025 CRLREV/657/2025	SHAKTI RANJAN DASH VS DIRECTORATE OF VIGILANCE,ODISHA	ABHISHEK DASH VS	BALASORE VIGILANCE /35 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000035/2009
161	D-CRLREV/27883/2025 CRLREV/658/2025	ASHOK KUMAR MAHANA VS STATE OF ODISHA	RAMDAS ACHARY VS	BIJEPUR /172 /2023 J.M.F.C. BIJEPUR(Bargarh ) GR/0000487/2023
162	D-CRLREV/27903/2025 CRLREV/659/2025	SHANTI BHUSAN NAYAK@SANTI BHUSAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHID NAGAR P.S. /198 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000436/2025
163	D-CRLREV/27989/2025 CRLREV/660/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ABHAY KHANDELWAL VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha ) CMC/0001195/2024
164	D-CRLREV/27999/2025 CRLREV/661/2025	SWAGATIKA SWAIN VS STATE OF ODISHA	ABHAY KHANDELWAL VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha ) CMC/0001196/2024
165	D-CRLREV/28003/2025 CRLREV/662/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000369/2025
166	D-CRLREV/27922/2025 CRLREV/663/2025	M/S. EUMRO INTERIORS, NAYAGARH VS TAPAN KUMAR SWAIN	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0001794/2023
167	D-CRLREV/28152/2025 CRLREV/664/2025	PRATIMA SAHU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	UDALA /280 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
168	D-FAO/36798/2025 FAO/423/2025	THE MANAGER LEGAL, CHOLA MANDALAM GENERAL INSURANCE COMPANY LIMITED, VS RANJAN TARAI	GIRIDHAR PRADHAN VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000018/2024
169	D-FAO/36802/2025 FAO/424/2025	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED, VS BIPINI PRADHAN	GIRIDHAR PRADHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000127/2021
170	D-JCRLA/28193/2025 JCRLA/161/2025	JIBARDHAN @ KUNA PRADHAN VS	ADV. VS	HEMGIR /33 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH

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171	D-JCRLA/28194/2025 JCRLA/162/2025	STATE OF ODISHA BIPRA CHARAN NAYAK VS STATE OF ODISHA	ADV. VS	Spl/0000015/2023 SARANGADA /53 /2022 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh
172	D-JCRLA/28195/2025 JCRLA/163/2025	ANANDA MAJHI VS STATE OF ODISHA	ADV. VS	Spl/0000036/2022 BHASMA /197 /2022 SPECIAL JUDGE (POCSO), SUNDARGAR
173	D-JCRLA/28196/2025 JCRLA/164/2025	STATE OF ODISHA PRADEEP PRADHAN VS STATE OF ODISHA	ADV. VS	Spl/0000151/2022 DHENKANAL SADAR /585 /2021 SPECIAL JUDGE(VIGILANCE),DHENKA
174	D-JCRLA/28197/2025 JCRLA/165/2025	STATE OF ODISHA TIKILI NAYAK VS STATE OF ORISSA	ADV VS	CT/0000049/2022 CAPITAL P.S. /323 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
175	D-LAA/36845/2025 LAA/49/2025	MADHUSUDAN NAIK VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	CT/0000276/2023 // L.A.R. and R. AUTHORITY,BERHAMPUR
176	D-LAA/27298/2025 LAA/50/2025	NIHAR RANJAN MOHANTY VS LAND ACQUISITION COLLECTOR, JAGATSINGHPUR	NAMITA PATTANAİK VS	LAR/0000003/2024 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
177	D-LAA/31177/2025 LAA/51/2025	HIMANSU SEKHAR PATTANAİK VS LAND ACQUISITION COLLECTOR, JAGATSINGHPUR	NAMITA PATTANAİK VS	LA/0000324/2004 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
178	D-MACA/36754/2025 MACA/1037/2025	DURGA CHARAN SAHU VS BHARAT KUMAR PANDA	PRADEEP KUMAR MISHRA VS	LA/0000320/2004 // 1ST M.A.C.T., ANGUL(Anugul )
179	D-MACA/30336/2025 MACA/1038/2025	LIBERTY GENERAL INSURANCE COMPANY LIMITED, BBSR VS RAMA CHANDRA BHUJABAL	ADAM ALI KHAN VS	Mac/0000043/2023 // 5TH M.A.C.T., KHURDA(Khordha )
180	D-MATA/36643/2025 MATA/350/2025	BAVISETTY SANTOSH KUMAR @ B. SANTOSH KUMAR VS YERNAGULA MALATHI @ BAVISETTI MALATI	DEVASHIS PANDA VS	Mac/0000002/2019 // JUDGE FAMILY COURT AT PARALAKH
181	D-MATA/36644/2025 MATA/351/2025	BAVISETTY SANTOSH KUMAR @ B. SANTOSH KUMAR VS YERNAGULA MALATHI @ BAVISETTI MALATI	DEVASHIS PANDA VS	CP/0000020/2024 // JUDGE FAMILY COURT AT PARALAKH

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182	D-RPFAM/36485/2025 RPFAM/265/2025	JOSWINI BEHERA VS DEEPAK KUMAR BEHERA	NIBEDITA MOHANTY VS	// JUDGE FAMILY COURT AT PARALAKH Crp/0000032/2025
183	D-RPFAM/36547/2025 RPFAM/266/2025	RAKESH KUMAR SAMANTARAY VS ADHYATMIKA DAS	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000127/2015
184	D-RPFAM/35920/2025 RPFAM/267/2025	SALILA SAMAL VS SANGRAM SAMAL	SAMAYA KUMAR RAY VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000033/2024
185	D-RSA/34082/2025 RSA/449/2025	SIBA PRASAD SAHOO VS SIMA SAHOO (PRIYANKA)	KARUNAKAR NAYAK VS	// A.D.J.,ATHAGARH(Cuttack) Mat/0000003/2024
186	D-RSA/36292/2025 RSA/450/2025	SANJUKTA MANDAL VS SIRISH CHANDRA SAHU	ABHAYA KUMAR SHARMA VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000043/2023
187	D-RSA/34485/2025 RSA/451/2025	PRASANTA @ PRASHANTA KUMAR POTHAL VS BISHNU CHARAN POTHAL	MAHESWAR MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur RFA/0000059/2022
188	D-RSA/34343/2025 RSA/452/2025	TRIBENI BAG VS SUBASH SABAR	UMA CHARAN MISHRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000019/2023
189	D-RSA/35427/2025 RSA/453/2025	LAXMIPRIYA PATTNAIK VS KANHU CHARAN DAS	MANAS RANJAN BAUG VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000225/2011
190	D-RSA/33811/2025 RSA/454/2025	THE MAHANADI COALFIELDS LTD. SAMBALPUR VS THE IRONFIST SECURITY AGENCY, SAMBALPUR	ANINDYA KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000115/2022
191	D-TRP(C)/36528/2025 TRP(C)/327/2025	RASMITA PARAMANIK VS SUBAL CHAND	TAPASWINI SINHA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000361/2025
192	D-TRP(C)/36736/2025 TRP(C)/328/2025	SONALI MOHANTY VS SANGRAM KESHARI SINGH	SUSANTA KUMAR ROUT VS	// CIVIL JUDGE (SD),TALCHER(Anugul ) Mat/0000038/2023
193	D-TRP(C)/36841/2025	LAKSHEHIRA BEHERA	MANAS RANJAN SATPATHY	//

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/329/2025	VS DAMODAR BEHERA	VS	DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000125/2025
194	D-TRP(C)/36927/2025 TRP(C)/330/2025	SANDEEPTA MOHANTY VS SABYASACHI PARIJA	HEMANT KU. TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000359/2025
195	D-TRP(C)/37257/2025 TRP(C)/331/2025	BISHNU PRASAD MOHANTY VS BASANTA KUMAR MOHANTY	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000038/2025
196	D-WA/36617/2025 WA/1520/2025	BIDYASAGAR BEHERA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
197	D-WA/36640/2025 WA/1521/2025	OMKAR SUBHANKAR SWAIN VS STATE OF ODISHA	AKSHAY KUMAR SWAIN VS	// 0 //
198	D-WA/36441/2025 WA/1522/2025	DAYANIDHI ROUTRAY VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
199	D-WA/36819/2025 WA/1523/2025	BAMAN CHARAN OJHA VS SUB COLLECTOR, BHUBANESWAR,KHURDA	GOPINATH MISHRA VS	// 0 //
200	D-WA/29730/2025 WA/1524/2025	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
201	D-WA/35464/2025 WA/1525/2025	SAROJ KUMAR PATI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
202	D-WP(C)/36684/2025 WP(C)/25416/2025	BIRUDA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
203	D-WP(C)/36992/2025 WP(C)/25417/2025	M/S.MAA ENTERPRISE., GANJAM VS STATE TAX OFFICER, GANJAM	ITISHREE TRIPATHY VS	// 0 //
204	D-WP(C)/36530/2025 WP(C)/25418/2025	PADMA CHARAN NANDA VS	MANAS RANJAN SATPATHY VS	// 0

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205	D-WP(C)/36994/2025 WP(C)/25419/2025	THE CHIEF MANAGING DIRECTOR OF O.S.R.T.C., BBSR M/S. ABINASH MOHANTY, GANJAM VS ADDITIONAL CT AND GST OFFICER, GANJAM	ITISHREE TRIPATHY VS	// // 0 //
206	D-WP(C)/35237/2025 WP(C)/25420/2025	SANTOSH KUMAR PALAI VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //
207	D-WP(C)/36681/2025 WP(C)/25421/2025	KHUNTUBANDHA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
208	D-WP(C)/32090/2025 WP(C)/25422/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, SAMBALPUR VS SAHADEV KISAN	RAM ALI KHAN VS	// 0 //
209	D-WP(C)/36477/2025 WP(C)/25423/2025	NIRAKARA MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
210	D-WP(C)/36207/2025 WP(C)/25424/2025	GAJENDRA PRASAD DAS VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP,BBSR	ATMAJIT MANMITH DAS VS	// 0 //
211	D-WP(C)/33707/2025 WP(C)/25425/2025	SUBHASISH MOHANTY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
212	D-WP(C)/36704/2025 WP(C)/25426/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
213	D-WP(C)/36446/2025 WP(C)/25427/2025	SIVA PRASAD JENA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
214	D-WP(C)/36746/2025 WP(C)/25428/2025	ODASINGH GRAMA PANCHAYAT LEVEL FEDERATION,CTC VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
215	D-WP(C)/33933/2025 WP(C)/25429/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //

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216	D-WP(C)/36747/2025 WP(C)/25430/2025	RATILO GRAMA PANCHAYAT LEVEL FEDERATION,CTC VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
217	D-WP(C)/34094/2025 WP(C)/25431/2025	RAJENDRA PRASAD PANDA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
218	D-WP(C)/36425/2025 WP(C)/25432/2025	SANATAN BISWAL VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
219	D-WP(C)/34190/2025 WP(C)/25433/2025	BIPIN BIHARI DASH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
220	D-WP(C)/36882/2025 WP(C)/25434/2025	SHREE GOPAL GOSALA, BARAGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
221	D-WP(C)/36045/2025 WP(C)/25435/2025	M/S S.S.ENTERPRISES, BBSR VS THE BANK OF INDIA, MUMBAI	RAMAKANTA SARANGI VS	// 0 //
222	D-WP(C)/36687/2025 WP(C)/25436/2025	KARABAR G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
223	D-WP(C)/34764/2025 WP(C)/25437/2025	CHINNARI VENKATA RAO VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA VS	// 0 //
224	D-WP(C)/36051/2025 WP(C)/25438/2025	SUSHANTA KUMAR ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
225	D-WP(C)/36424/2025 WP(C)/25439/2025	BIMBADHAR BEHERA VS THE STATE OF ORISSA	DILLIP KUMAR RAY VS	// 0 //
226	D-WP(C)/36261/2025 WP(C)/25440/2025	RAMACHANDRA SATAPATHY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
227	D-WP(C)/36356/2025	SIBA PRASAD MANSINGH	ANAM CHARAN PANDA	//

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	WP(C)/25441/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36357/2025 WP(C)/25442/2025	SUKADEB JENA VS STATE OF ORISSA	RANJIT MOHANTY VS	// 0 //
229	D-WP(C)/35907/2025 WP(C)/25443/2025	M/S. AELITE LOGISTICS AND MARKETINH PVT. LTD., BBSR VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
230	D-WP(C)/35806/2025 WP(C)/25444/2025	MANJUSHREE TRIPATHY VS STATE CHIEF INFORMATION COMMISSIONER ODISHA, BBSR	ANANTA NARAYAN PATTANAYAK VS	// 0 //
231	D-WP(C)/36727/2025 WP(C)/25445/2025	SIDHO GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
232	D-WP(C)/36326/2025 WP(C)/25446/2025	ADIKANDA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
233	D-WP(C)/36358/2025 WP(C)/25447/2025	SAKUNTALA SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
234	D-WP(C)/36239/2025 WP(C)/25448/2025	SASHI TIRKEY VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
235	D-WP(C)/36422/2025 WP(C)/25449/2025	SURENDRA PRASAD NAYAK VS THE STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
236	D-WP(C)/36759/2025 WP(C)/25450/2025	CHHANIPUR GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
237	D-WP(C)/36751/2025 WP(C)/25451/2025	SASIKANTA HOTTA VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
238	D-WP(C)/36053/2025 WP(C)/25452/2025	BIBHUDATTA BEHERA VS	BIJAY KUMAR BEHERA VS	// 0

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239	D-WP(C)/36476/2025 WP(C)/25453/2025	STATE OF ODISHA MAA SANTOSHI RARE SHG KAINARA KANTAPALI, SUBARNAPUR VS	BHOJARAJ SETH VS	// // 0
240	D-WP(C)/36353/2025 WP(C)/25454/2025	STATE OF ODISHA NABA GOPAL SAMAL VS	ANAM CHARAN PANDA VS	// // 0
241	D-WP(C)/36466/2025 WP(C)/25455/2025	STATE OF ODISHA RUSHABHA SUNA VS	BHOJARAJ SETH VS	// // 0
242	D-WP(C)/36760/2025 WP(C)/25456/2025	STATE OF ODISHA BAHUGRAM GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH VS	SUSANTA KUMAR BARAL VS	// // 0
243	D-WP(C)/36766/2025 WP(C)/25457/2025	STATE OF ODISHA GOPINATHPUR GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH VS	SUSANTA KUMAR BARAL VS	// // 0
244	D-WP(C)/36199/2025 WP(C)/25458/2025	STATE OF ODISHA RAMAKANTA PATNAIK VS	SANTOSH KUMAR MAHANTY VS	// // 0
245	D-WP(C)/36020/2025 WP(C)/25459/2025	STATE OF ODISHA SUSHIL MEHER VS	PRADEEP KUMAR DAS VS	// // 0
246	D-WP(C)/36321/2025 WP(C)/25460/2025	STATE OF ODISHA MAHANANDA MAHALIK VS	SIDHESWAR MALLIK VS	// // 0
247	D-WP(C)/36214/2025 WP(C)/25461/2025	STATE OF ODISHA RANJAN KUMAR SAHU VS	SANTOSH KUMAR MAHANTY VS	// // 0
248	D-WP(C)/37090/2025 WP(C)/25462/2025	STATE OF ODISHA BINAPANI BARIK VS	KHETRAMOHAN BEHERA VS	// // 0
249	D-WP(C)/36212/2025 WP(C)/25463/2025	STATE OF ODISHA RASHMI RANJAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/36019/2025 WP(C)/25464/2025	FUKU SAHU VS AXIS BANK, WHITEFIELD BANGALORE (KT), BANGALORE	ABHILASH MISHRA VS	// 0 //
251	D-WP(C)/36281/2025 WP(C)/25465/2025	JITENDRA KUMAR RATH VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
252	D-WP(C)/36208/2025 WP(C)/25466/2025	JAGYANSENI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/36686/2025 WP(C)/25467/2025	M/S SHRI MAHAVIR HITECH CHEMICALS PVT. LTD., SUNDERGARH VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
254	D-WP(C)/37287/2025 WP(C)/25468/2025	BALARAM SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
255	D-WP(C)/36688/2025 WP(C)/25469/2025	PRASANTA KUMAR NAYAK VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ADITYA NARAYAN RAY VS	// 0 //
256	D-WP(C)/36267/2025 WP(C)/25470/2025	SURENDRA KUMAR BIHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
257	D-WP(C)/37108/2025 WP(C)/25471/2025	SWAYAM SHAKTI BLOCK LEVEL FEDERATION, PHULBANI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
258	D-WP(C)/37107/2025 WP(C)/25472/2025	KASHMIRA BLOCK LEVEL FEDERATION, DARINGBADI BLOCK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
259	D-WP(C)/37081/2025 WP(C)/25473/2025	MAA BARAL DEVI BLOCK FEDERATION, KANDHAMAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
260	D-WP(C)/35877/2025 WP(C)/25474/2025	SUMAN GOCHHAYAT VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
261	D-WP(C)/36545/2025	DINABANDHU BEHERA	SURYAKANTA DWIBEDI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25475/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/37105/2025 WP(C)/25476/2025	DIVYAJYOTI MISSION SHAKTI FEDERATION, KANDHAMAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
263	D-WP(C)/35885/2025 WP(C)/25477/2025	PRIYADARSHINI BEURA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
264	D-WP(C)/35893/2025 WP(C)/25478/2025	BIBHUTI BHUSAN MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
265	D-WP(C)/35530/2025 WP(C)/25479/2025	AKHIL KUMAR MONTRY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
266	D-WP(C)/36434/2025 WP(C)/25480/2025	TARA DEEPAK PRATAP BHAISA VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //
267	D-WP(C)/36763/2025 WP(C)/25481/2025	SISIR KUMAR SAHOO VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
268	D-WP(C)/36574/2025 WP(C)/25482/2025	SABITA GOMANGO VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
269	D-WP(C)/36748/2025 WP(C)/25483/2025	NAIGUAN GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
270	D-WP(C)/36749/2025 WP(C)/25484/2025	TENTOL GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
271	D-WP(C)/36984/2025 WP(C)/25485/2025	NERADA GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
272	D-WP(C)/36478/2025 WP(C)/25486/2025	NALINI SAGAR VS	KIRTAN DANG VS	// 0

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273	D-WP(C)/36473/2025 WP(C)/25487/2025	STATE OF ODISHA KSHETRANATH HEMBRAM VS	GOKULANANDA PADHI VS	// // 0
274	D-WP(C)/37139/2025 WP(C)/25488/2025	STATE OF ODISHA AVIJIT PRATIHAR VS	AMIT PRASAD BOSE VS	// // 0
275	D-WP(C)/37143/2025 WP(C)/25489/2025	STATE OF ODISHA GAUTAM PIPLANI VS	AMIT PRASAD BOSE VS	// // 0
276	D-WP(C)/37134/2025 WP(C)/25490/2025	STATE OF ODISHA KAILASH PRASAD AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
277	D-WP(C)/37148/2025 WP(C)/25491/2025	STATE OF ODISHA SURENDRA GUPTA VS	AMIT PRASAD BOSE VS	// // 0
278	D-WP(C)/37150/2025 WP(C)/25492/2025	STATE OF ODISHA GAYATRI DEVI AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
279	D-WP(C)/36383/2025 WP(C)/25493/2025	STATE OF ODISHA DHUSHASAN SINGH VS	BIBHU PRASAD MOHANTY VS	// // 0
280	D-WP(C)/36524/2025 WP(C)/25494/2025	STATE OF ODISHA PUSPALATA PARIDA VS	MAHENDRA KUMAR SAHOO VS	// // 0
281	D-WP(C)/35932/2025 WP(C)/25495/2025	STATE OF ODISHA BIJAY KUMAR DAS VS	AJAYA KUMAR NAYAK VS	// // 0
282	D-WP(C)/33418/2025 WP(C)/25496/2025	STATE OF ODISHA RAMA CHANDRA SAHOO VS	DEBASISH PATNAIK VS	// // 0
283	D-WP(C)/36385/2025 WP(C)/25497/2025	THE COLLECTOR, CUTTACK JYOTI FEDERATION VS	GAJENDRANATH ROUT VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/36255/2025 WP(C)/25498/2025	AJIT KUMAR SAMANTARAY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
285	D-WP(C)/35124/2025 WP(C)/25499/2025	DURLABHA DASH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
286	D-WP(C)/36526/2025 WP(C)/25500/2025	BRUNDABATI HARIJAN VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
287	D-WP(C)/35989/2025 WP(C)/25501/2025	NIBEDITA NAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
288	D-WP(C)/36362/2025 WP(C)/25502/2025	SUDHANSU SEKHAR MAHAPATRA VS STATE OF ODISHA	TAPESH ROY VS	// 0 //
289	D-WP(C)/36531/2025 WP(C)/25503/2025	BIRA KISHORE MISHRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
290	D-WP(C)/36709/2025 WP(C)/25504/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
291	D-WP(C)/36535/2025 WP(C)/25505/2025	MANORAMA MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
292	D-WP(C)/36733/2025 WP(C)/25506/2025	KANHEI CHARAN SETHY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
293	D-WP(C)/36407/2025 WP(C)/25507/2025	EKHLAK ALLI KHAN VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
294	D-WP(C)/35927/2025 WP(C)/25508/2025	SUBHRANSHU SEKHAR PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
295	D-WP(C)/34542/2025	PRAMOD MAHALICK	GOPAL PRASAD JENA	//

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	WP(C)/25509/2025	VS THE STATE OF ODISHA	VS	0 //
296	D-WP(C)/36511/2025 WP(C)/25510/2025	DIPAK KUMAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
297	D-WP(C)/36467/2025 WP(C)/25511/2025	MANOJA KUMAR RATH VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, BBSR	SIDHESWAR MALLIK VS	// 0 //
298	D-WP(C)/36499/2025 WP(C)/25512/2025	BHUPATI DAS VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //
299	D-WP(C)/36999/2025 WP(C)/25513/2025	SUKANTA KUMAR MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
300	D-WP(C)/37106/2025 WP(C)/25514/2025	MATRUSHAKTI BLOCK LEVEL FEDERATION,KANDHAMAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
301	D-WP(C)/37051/2025 WP(C)/25515/2025	KAILASH NAIK VS COLLECTOR, KHORDHA	VIVASWAT MOHAPATRA VS	// 0 //
302	D-WP(C)/37315/2025 WP(C)/25516/2025	MANJULI NAIK @ MANJULI KUMARI NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
303	D-WP(C)/36935/2025 WP(C)/25517/2025	NANDOL GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
304	D-WP(C)/37324/2025 WP(C)/25518/2025	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
305	D-WP(C)/37328/2025 WP(C)/25519/2025	PRIYANSHU BARIK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
306	D-WP(C)/37025/2025 WP(C)/25520/2025	BARUNAGADIA GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS	PRATIK DASH VS	// 0

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307	D-WP(C)/37263/2025 WP(C)/25521/2025	STATE OF ODISHA BIRABHADRA SAHOO VS	KHIROD CHANDRA MAJHI VS	// // ()
308	D-WP(C)/37030/2025 WP(C)/25522/2025	STATE OF ODISHA MATHANI GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS	PRATIK DASH VS	// // ()
309	D-WP(C)/37046/2025 WP(C)/25523/2025	STATE OF ODISHA BISWASHAKTI MAHASANGHA MISSION SHAKTI FEDERATION, BALASORE VS	PRATIK DASH VS	// // ()
310	D-WP(C)/37322/2025 WP(C)/25524/2025	STATE OF ODISHA SRIKANT PUROHIT VS	SANGRAM JENA VS	// // ()
311	D-WP(C)/37047/2025 WP(C)/25525/2025	STATE OF ODISHA RAJPUR GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS	PRATIK DASH VS	// // ()
312	D-WP(C)/36242/2025 WP(C)/25526/2025	STATE OF ODISHA ASIS KUMAR SAMAL VS	KUNAL KUMAR SWAIN VS	// // ()
313	D-WP(C)/37085/2025 WP(C)/25527/2025	STATE OF ODISHA BHAKTA BALLABHA BATAKRISHNA MISHRA VS	SANGRAM JENA VS	// // ()
314	D-WP(C)/36937/2025 WP(C)/25528/2025	STATE OF ODISHA CHANDRADEIPUR GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH VS	SUSANTA KUMAR BARAL VS	// // ()
315	D-WP(C)/37088/2025 WP(C)/25529/2025	STATE OF ODISHA CHAITANYA SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()
316	D-WP(C)/37086/2025 WP(C)/25530/2025	STATE OF ODISHA LAXMIDHAR SAHOO VS	SANGRAM JENA VS	// // ()
317	D-WP(C)/36484/2025 WP(C)/25531/2025	STATE OF ODISHA RABINARAYAN PANDA VS STATE OF ODISHA	BANABIHARI RAY VS	// // () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/36934/2025 WP(C)/25532/2025	ASHOK KUMAR BISWAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
319	D-WP(C)/36437/2025 WP(C)/25533/2025	DURYODHANA ACHARYA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
320	D-WP(C)/37244/2025 WP(C)/25534/2025	DEEPAK KUMAR PANIGRAHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
321	D-WP(C)/36515/2025 WP(C)/25535/2025	SANTOSH KUMAR NANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
322	D-WP(C)/36928/2025 WP(C)/25536/2025	BENUDHAR SAMAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
323	D-WP(C)/36218/2025 WP(C)/25537/2025	SUBHALAXMI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	D-WP(C)/35882/2025 WP(C)/25538/2025	DR. SANDHYARANI KUANR VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
325	D-WP(C)/36921/2025 WP(C)/25539/2025	RASHMI RANJAN PANI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
326	D-WP(C)/37050/2025 WP(C)/25540/2025	BARDHANPUR GRAMA PANCHAYAT LEVEL FEDERATION BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
327	D-WP(C)/36244/2025 WP(C)/25541/2025	KANHU CHARAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
328	D-WP(C)/37054/2025 WP(C)/25542/2025	JAGRUTI MAHILA MAHASANGHA, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
329	D-WP(C)/36054/2025	SATNOSH KUMAR PARIDA	BIJAY KUMAR BEHERA	//

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	WP(C)/25543/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/37061/2025 WP(C)/25544/2025	PAUNSKULI GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// () //
331	D-ABLAPL/27894/2025 ABLAPL/10849/2025	RAJRAJESWAR DUTTA @ DATTA VS STATE OF ODISHA	DHARMENDRA SETHY VS	RASGOBINDPUR /332 /2025 () //
332	D-ABLAPL/27896/2025 ABLAPL/10850/2025	NITISH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIANTA P.S. /414 /2025 () //
333	D-ABLAPL/25955/2025 ABLAPL/10851/2025	DR. MAHENDRA KUMAR JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 () //
334	D-ABLAPL/25956/2025 ABLAPL/10852/2025	BARA RAM @ RAMA VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	SEA BEACH /220 /2025 () //
335	D-ABLAPL/27920/2025 ABLAPL/10853/2025	DURYADHAN BARIK @ DHANA BARIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /485 /2024 () //
336	D-ABLAPL/27727/2025 ABLAPL/10854/2025	PRASANNA PANI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /326 /2025 () //
337	D-ABLAPL/26581/2025 ABLAPL/10855/2025	RAJKISHORE BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	SALIPUR /371 /2025 () //
338	D-ABLAPL/26013/2025 ABLAPL/10856/2025	SK. SEMALUDDI @ SK. SEMALUDDIN VS STATE OF ODISHA	RAMAKANTA PANDA VS	BASTA /249 /2025 () //
339	D-ABLAPL/27534/2025 ABLAPL/10857/2025	G. RAMA CHANDRA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GRAM GANJAM /270 /2025 () //
340	D-ABLAPL/27774/2025 ABLAPL/10858/2025	DHIRAJ BAIDYA VS	PRASANTA KUMAR NANDA VS	ORKEL /184 /2023 ()

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341	D-ABLAPL/27029/2025 ABLAPL/10859/2025	STATE OF ODISHA SUDHIR KUMAR ROUTRAY @ BULU VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// BALIPATNA /90 /2008 () //
342	D-ABLAPL/27651/2025 ABLAPL/10860/2025	DIPAK SETHI @ DEEPAK KUMAR SEN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /417 /2025 () //
343	D-ABLAPL/27665/2025 ABLAPL/10861/2025	LITU MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /315 /2025 () //
344	D-ABLAPL/27790/2025 ABLAPL/10862/2025	SK. NAZIR @ BAL @ SHEKH NAJIR VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /86 /2022 () //
345	D-ABLAPL/27376/2025 ABLAPL/10863/2025	MILU THATI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /76 /2025 () //
346	D-ABLAPL/27823/2025 ABLAPL/10864/2025	ZAFAR QUADIRY VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /308 /2025 () //
347	D-ABLAPL/27472/2025 ABLAPL/10865/2025	TARANISEN JENA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	NEMALO /179 /2025 () //
348	D-ABLAPL/27827/2025 ABLAPL/10866/2025	BIGHOSH AMANTA @ BIGHNESWAR AMANTA VS STATE OF ODISHA	RANJIT KUMAR PATRA VS	BANARAPAL /378 /2025 () //
349	D-ABLAPL/27647/2025 ABLAPL/10867/2025	AJIT KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /61 /2024 () //
350	D-ABLAPL/27831/2025 ABLAPL/10868/2025	GUNJAN KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /157 /2025 () //
351	D-ABLAPL/27816/2025 ABLAPL/10869/2025	SOUBHAGYA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /323 /2025 () //

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352	D-ABLAPL/27855/2025 ABLAPL/10870/2025	SARAT CHANDRA MOHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000203/2025
353	D-ABLAPL/27886/2025 ABLAPL/10871/2025	SATURA @ SATRUGHNA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /349 /2025 () //
354	D-ABLAPL/27862/2025 ABLAPL/10872/2025	BRUNDABATI DAS @ BRINDABATI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /149 /2025 () //
355	D-ABLAPL/27887/2025 ABLAPL/10873/2025	DIBAS CHANDRA NAG @ DIBAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /88 /2025 () //
356	D-ABLAPL/27841/2025 ABLAPL/10874/2025	MADAN MOHAN LENKA @ MADAN LENKA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /248 /2025 () //
357	D-ABLAPL/27897/2025 ABLAPL/10875/2025	RATIKANTA ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /503 /2025 () //
358	D-ABLAPL/27854/2025 ABLAPL/10876/2025	BASA KHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHUSURI /426 /2025 () //
359	D-ABLAPL/27901/2025 ABLAPL/10877/2025	ABDUL ALIM @ MOHAMMED ANWAR VS STATE OF ODISHA	GOREKHANATH DAS VS	JATNI P.S. /313 /2025 () //
360	D-ABLAPL/27863/2025 ABLAPL/10878/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /341 /2025 () //
361	D-ABLAPL/28006/2025 ABLAPL/10879/2025	SUDAM @ SUDAMA DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /271 /2025 () //
362	D-ABLAPL/28009/2025 ABLAPL/10880/2025	PUPUN ROUT VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /484 /2025 () //
363	D-ABLAPL/27522/2025	DHANESWAR KANRA @ JETHU	SURESH KUMAR JENA	BINIKA /139 /2025

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	ABLAPL/10881/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/28026/2025 ABLAPL/10882/2025	RUPALI MISHRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DARGHA BAZAR /230 /2025 () //
365	D-ABLAPL/27535/2025 ABLAPL/10883/2025	NIRAD NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAIKIA /161 /2025 () //
366	D-ABLAPL/28028/2025 ABLAPL/10884/2025	NIRANJAN MOHANTY @ RAJU MOHANTY VS STATE OF ODISHA	ABINASH ROUSTRAY VS	MARSHAGHAI /263 /2025 () //
367	D-ABLAPL/27671/2025 ABLAPL/10885/2025	BIJAYA MAHANTY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TOMANDO /75 /2017 () //
368	D-ABLAPL/27693/2025 ABLAPL/10886/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KABISURYANAGAR /595 /2025 () //
369	D-ABLAPL/27939/2025 ABLAPL/10887/2025	SIBA KUMAR SAMAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /417 /2025 () //
370	D-ABLAPL/27948/2025 ABLAPL/10888/2025	RASMITA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /370 /2025 () //
371	D-ABLAPL/27955/2025 ABLAPL/10889/2025	SUSANTA KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /369 /2025 () //
372	D-ABLAPL/27959/2025 ABLAPL/10890/2025	SURENDRA PARIDA @ NARAYANA PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000102/2024
373	D-ABLAPL/28065/2025 ABLAPL/10891/2025	MANGALA MAJHI VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /571 /2025 () //
374	D-ABLAPL/28089/2025 ABLAPL/10892/2025	RAMACHANDRA BHARASAGAR VS	ASUTOSH ROUT VS	BOLANGIR TOWN /324 /2023 ()

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375	D-ABLAPL/27984/2025 ABLAPL/10893/2025	STATE OF ODISHA SAMBHUNATH NAYAK VS	TUSAR KANTA SAHOO VS	// RAGHUNATHPUR /196 /2025 ()
376	D-ABLAPL/28091/2025 ABLAPL/10894/2025	STATE OF ODISHA HARI MAJHI VS	SURYAKANTA DWIBEDI VS	// PAIKMAL /299 /2023 ()
377	D-ABLAPL/28096/2025 ABLAPL/10895/2025	STATE OF ODISHA DILLIP JENA VS	DEEPAK KUMAR MOHAPATRA VS	// //0 ()
378	D-ABLAPL/25774/2025 ABLAPL/10896/2025	STATE OF ODISHA DILLIP KUMAR SINGH VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()
379	D-ABLAPL/28019/2025 ABLAPL/10897/2025	STATE OF ODISHA ABHISHEK TRIPATHY VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /140 /2024 ()
380	D-ABLAPL/24140/2025 ABLAPL/10898/2025	STATE OF ODISHA BIKASH RANA VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /209 /2025 ()
381	D-ABLAPL/28030/2025 ABLAPL/10899/2025	STATE OF ODISHA CHHABINDRA SETHI @ CHABINDRA KUMAR SETHI VS	ABINASH ROUSTRAY VS	// PATTAMUNDAI /274 /2025 ()
382	D-ABLAPL/27442/2025 ABLAPL/10900/2025	STATE OF ODISHA RAMA CHANDRA PADHY VS	JYOTI PRAKASH PATRA VS	// CHANDRAPUR /74 /2024 ()
383	D-ABLAPL/27861/2025 ABLAPL/10901/2025	STATE OF ODISHA SATABDI MOHANTY VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /506 /2025 ()
384	D-ABLAPL/27970/2025 ABLAPL/10902/2025	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	GAUTAM CHARAN ROUT VS	// TIRTOL /462 /2025 ()
385	D-ABLAPL/27407/2025 ABLAPL/10903/2025	STATE OF ODISHA MANOJ KUMAR MAHALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// CHANDABALI /92 /2025 () //

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386	D-ABLAPL/26193/2025 ABLAPL/10904/2025	DHABALESWAR SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /304 /2025 () //
387	D-ABLAPL/27634/2025 ABLAPL/10905/2025	RANJAN @ SOUMYARANJAN BUDEK VS STATE OF ODISHA	KIRTAN DANG VS	DEOGAON /175 /2025 () //
388	D-ABLAPL/27036/2025 ABLAPL/10906/2025	BASANTI SENAPATI VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /314 /2025 () //
389	D-ABLAPL/27972/2025 ABLAPL/10907/2025	SAROJ KUMAR SAHOO @ MUNA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANARAPAL /102 /2025 () //
390	D-ABLAPL/27040/2025 ABLAPL/10908/2025	CHINMAYA NAIK @ CHINU NAIK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	SAHID NAGAR P.S. /358 /2025 () //
391	D-ABLAPL/27973/2025 ABLAPL/10909/2025	BANKANIDHI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
392	D-ABLAPL/27995/2025 ABLAPL/10910/2025	DEBASIS JENA VS STATE OF ODISHA	RAKESH BEHERA VS	CHAULIAGANJA /466 /2025 () //
393	D-ABLAPL/27983/2025 ABLAPL/10911/2025	BENGO @ HARISCHANDRA ROUL VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BANSADA /250 /2025 () //
394	D-ABLAPL/28015/2025 ABLAPL/10912/2025	DEBASIS KANTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	CYBER CRIME AND ECONOMIC OFFEN () //
395	D-ABLAPL/27904/2025 ABLAPL/10913/2025	DHARANIDHAR KANDI VS STATE OF ODISHA	MOHAMMED RIAZ VS	BHADRESWAR /147 /2025 () //
396	D-ABLAPL/28041/2025 ABLAPL/10914/2025	IMRAN KHAN @ SK IMRAN KHAN VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /152 /2025 () //
397	D-ABLAPL/28017/2025	CHINMAYA SWAIN @ CHINMAYA KUMAR SWAIN	ARIJEET MISHRA	Tantiapal Marine /104 /2025

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	ABLAPL/10915/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/28215/2025 ABLAPL/10916/2025	ERSAD ALLI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /771 /2023 () //
399	D-ABLAPL/28053/2025 ABLAPL/10917/2025	JAYADEV PRADHAN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	JAGATPUR /455 /2025 () //
400	D-ABLAPL/27929/2025 ABLAPL/10918/2025	KASIMUDDIN KHAN VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /217 /2025 () //
401	D-ABLAPL/28038/2025 ABLAPL/10919/2025	PRAMILA SAHU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /193 /2017 () //